

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/07/2019

O.A./260/522/2016

H K NAYAK
-V/S-
M/O RAILWAYS

ITEM NO:5

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was also present on behalf of the applicant on 10.04.2019. It seems that the applicant is no longer interested to pursue this case. Hence, this O.A. is dismissed for default for non prosecution on the part of the applicant. Respondents counsel is present.</p> <p>Copy of this order be sent to the applicant by Speed Post by the Registry and free copy of this order be handed over to respondents' counsel.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>